

Rejection of application for grant of certificate of registration

September 19, 2000

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on **September 14, 2000** the application for certificate of registration submitted by **M/s. Roopa Corporate Services Pvt. Ltd., 9, CSC Market, Club Road, Punjabi Bagh Extn., New Delhi-110 003.**

As such, the above company cannot transact the business of Non-Banking Financial Institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**P.V. Sadanandan
Asstt. Manager**

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